GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2346 ANSWERED ON:13.03.2006 **AFFORESTATION** Agarwal Shri Dhirendra; Mahato Shri Sunil Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of the States where the forest cover has been expanded during the last three years;
- (b) whether there are certain States where the forest cover has not been expanded; and
- (c) if so, the details thereof and the reasons therefor and the effective steps initiated in that direction so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) The Forest Survey of India (FSI) publishes the State of Forest Report (SFR) on a biennial basis. As per the SFR-2003, the State-wise increase and decrease of forest cover in comparison to SFR-2001 are given in Annexure-I and Annexure-II respectively.
- (c) The decrease in forest cover, for the States mentioned in Annexure-II is due to shifting cultivation, encroachments, felling of trees etc.

The steps taken to prevent depletion of forest cover are:

- (i) Legal measures like Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act 1980 and Environment (Protection) Act, 1986 and the rules, guidelines thereof.
- (ii) Management measures like working of forests according to approved Working Plans, Forest Development Agencies and Joint Forest Management activities.
- (iii) Financial measures like providing assistance to the States/Union Territories under Centrally Sponsored schemes and externally aided projects.
- (iv) Other measures like creation of Protected Areas, Substitution of Wood etc.
- (v) Guidelines for rationalizing of felling and transit regulations for tree species grown on non-forest private lands to promote large scale afforestation in non-forest areas.

Annexure-I

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Q No. 2346 for reply on 13.3.2006 asked by Shri Sunil Kumar Mahato and Dr. Dhirendra Agarwal regarding Afforestation

State-wise increase in forest cover from SFR 2001 to SFR 2003

```
(Area in sq.km.)
S.No. State/Union Territory Forest Cover Forest Cover Change in Forest
    SFR 2001 SFR 2003 Cover between 2001
        & 2003
1. Assam 27,714 27,826 112
2. Delhi 111 170 59
3. Goa 2,095 2,156 61
4. Jammu & Kashmir 21,237 21,267 30
```

- 5. Jharkhand 22,637 22,716 79
- 6. Kerala 15,560 15,577 17 7. Manipur 16,926 17,219 293
- 8. Meghalaya 15,584 16,839 1,255 9. Mizoram 17,494 18,430 936 10. Nagaland 13,345 13,609 264

```
11. Sikkim 3,193 3,262 69
```

- 12. Tamilnadu 21,482 22,643 1,161 13. Tripura 7,065 8,093 1,028
- 14. Uttar Pradesh 13,746 14,118
- 15. Uttaranchal 23,938 24,465 527 16. West Bengal 10,693 12,343 1,650
- 17. Andaman & Nicobar 6,930 6,964 34
- 18. Chandigarh 9 15 6
- 19. Dadra & Nagar Haveli 219 225 6
- 20. Daman & Diu 6 8 2
- 21. Pondicherry 36 40 4

Annexure-II

Annexure referred to in reply to parts (a) & (b) Lok Sabha Q No. 2346 for and Dr. Dhirendra reply on 13.3.2006 asked by Shri Sunil Agarwai regarding Afforestation.

State-wise decrease in forest cover from SFR 2001 to SFR 2003

```
(Area in sq.km.)
S.No. State/Union Territory Forest Cover Forest Cover Change in Forest
   SFR 2001 SFR 2003 Cover between 2001
        & 2003
```

- 1. Andhra Pradesh 44,637 44,419 218
- 2. Arunachal Pradesh 68,045 68,019 26
- 3. Bihar 5,720 5,558 162
- 4. Chhattisgarh 56,448 55,998 450
- 5. Gujarat 15,152 14,946 206 6. Haryana 1,754 1,517 237
- 7 Himachal Pradesh 14,360 14,353 7
- 8. Karnataka 36,991 36,449 542
- 9. Madhya Pradesh 77,265 76,429 836
- 10. Maharashtra 47,482 46,865 617

- 11 Orissa 48,838 48,366 472 12. Punjab 2,432 1,580 852 13. Rajasthan 16,367 15,826 541 14. Lakshdweep 27 23 4